

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

**RAJYA SABHA
UNSTARRED QUESTION 3407
TO BE ANSWERED ON 25.03.2021**

SSA budget for civil construction

3407 Shri Shaktisinh Gohil:

Will the Minister of *Education* be pleased to state:

- (a) whether Sarva Shiksha Abhiyan (SSA) norms provide for not more than 30 per cent of SSA budget to be spent on civil construction;
- (b) whether RTE Act require at least one room for every teacher and one additional room to be used as office store room in each school; and
- (c) if so, in what manner Government propose to ensure that provision of RTE Act with respect to school rooms are complied with in case of those States (for example Gujarat) whose requirement of school rooms is large and cannot be met within stipulated time limit due to inadequate SSA budget?

ANSWER

**MINISTER OF EDUCATION
(SHRI RAMESH POKHRIYAL 'NISHANK')**

- (a): The Framework for implementation of erstwhile Sarva Shiksha Abhiyan (SSA) provided that allocations for school education infrastructural development should not exceed 33% of the total outlays approved by Project Approval Board (PAB). The erstwhile scheme of SSA is now subsumed in the Centrally Sponsored Scheme of Samagra Shiksha launched by the Department of School Education & Literacy from 2018-19.
- (b): For elementary schools, as per the schedule to the RTE Act 2009, the school building has to be an all weather building inter-alia consisting of at least one class room for every teacher and an office-cum-store-cum-Head teacher's room.
- (c): Under the Samagra Shiksha, support is given inter-alia for strengthening of school infrastructure including provision of additional classrooms in existing Government schools on the basis of enrolment as per gaps identified through UDISE+ database. The annual outlay or estimates of expenditure for States and UTs in terms of Section 7(2) of the RTE Act are made by the Project Approval Board based on their Annual Work Plan & Budget (AWP&B) as per the programmatic and financial norms of Samagra Shiksha, which includes the share of both the centre and state.